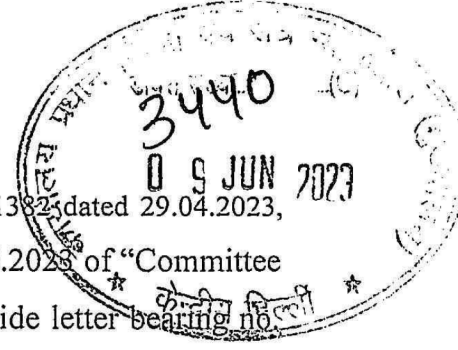


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

In continuation to earlier order no. Admn.II/DJ-(S)/P&T/SD/23/11307-11382 dated 29.04.2023, and consequent upon directions, contained in extract of Minutes dated 16.05.2023 of "Committee to consider the matters relating to welfare of Judicial Officers", received vide letter bearing no. 280-292/Rules/DHC/2023 dated 31.05.2023 from the Hon'ble High Court of Delhi, Sh. D. P. Singh, SJA/Branch In-charge (EC: 66558985), Vigilance & RTI Branch, South (Mob.: 9811460002) is hereby appoint as **Nodal Officer** to facilitate medical assistance to the Judicial Officers.



*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 18068 - 18078

Dated, New Delhi the 8/6/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

*Shalinder*  
(Shalinder Kaur)  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi